

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 31st May, 2023

No. HCM/J-11/2013-A&E(Pt.I-MJA)/ : On accepting the resignation of Shri K. Brajakumar Sharma, Joint Director of the Manipur Judicial Academy, the High Court of Manipur is pleased to appoint Smt. Golmei Gaiphulshillu Kabui as Joint Director of the Manipur Judicial Academy temporarily for a period of 2 (two) years from the day she assumes charge subject to extension of the period for which the post has been created vide Notification No. HCM/J-11/2013-A&E(Pt. I – MJA)/17416-26 of this High Court issued with the concurrence of the Finance Department (PIC), Government of Manipur vide their U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 conveyed by the Secretary (Law), Government of Manipur vide Letter No. 16/11/2013-Law(HC), dated 24.10.2014.

She is entitled to draw a monthly salary of ***last pay drawn minus pension***. Her monthly pay would be debitable to the Major Head 2014-Administration of Justice (Non Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Demand No. 26-Administration of Justice for the year 2023-2024.

This order shall come into effect from 1st June, 2023.

By Order, etc.

Sd/-

**(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Endt. No. HCM/J-11/2013-A&E(Pt.I-MJA)/ *11264-79* Imphal, the 31st May, 2023

1. *The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.*
2. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Director, Manipur Judicial Academy.*
5. *All the Registrars, High Court of Manipur.*
6. *All the District & Sessions Judges, Manipur.*
7. *All the Deputy Registrars/Language Officer, High Court of Manipur.*
8. *The Principal Secretary (Finance), Government of Manipur.*
9. *The Accountant General, Manipur.*
10. *The Commissioner (Law), Government of Manipur.*
11. *The Joint Director, Manipur Judicial Academy.*
12. *All the Assistant Registrars, Court Manager, Librarian, High Court of Manipur.*
13. *The System Analyst, High Court of Manipur.*
- *He is requested to upload the same on official website.*
14. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
15. *The person concerned.*
16. *The Concerned File.*


**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**
